## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 173/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

Name of the Company:

Jignesh Ramesh Patel & Ors.

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Yogesh N. Ravani for Respondent Advocate

Man

2. NIKITA OPAL WITH SMARVIL MAJMUDAR Wikita

## ORDER

Learned Advocate Ms. Nikita Opal i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioners. Learned Advocate Mr. Yogesh Ravani present for Respondents No.1 to 3.

At request of learned Counsel for Respondents.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL